

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:105
ANSWERED ON:10.08.2007
PROVISIONS FOR STS UNDER SGRY, SGSY AND NSAP
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Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any separate provision for tribals under the Sampoorna Grameen Rozgar Yojana (SGRY), Swarna Jayanti Grameen Swarozgar Yojana (SGSY) and National Social Assistance Programme (NSAP);
- (b) if so, the details thereof;
- (c) if not the reasons therefor; and
- (d) the details of the newly created employment for tribals under the said schemes?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (d) The guideline of Sampoorna Grameen Rozgar Yojana (SGRY) stipulates that (i) 22.5% of the annual allocation (inclusive of foodgrains) allocated at the level of Districts and Intermediate Panchayats shall be earmarked for individual/group beneficiaries schemes of SCs/STs candidates living below the poverty line and (ii) minimum 50% of Village Panchayats allocation (inclusive of foodgrains) shall be earmarked for the creation of need base infrastructure in SCs/STs habitations/wards. Similarly the guidelines of the Swarna Jayanti Gram Swarozgar Yojana (SGSY), stipulated total 50% of the benefits of the programmes should be earmarked for SCs / STs. Under IAY, 60% of houses are to be allotted to SCs/STs. Though the guidelines provide combined target for SCs/STs, monitoring is done separately for SCs and STs. During 2006-07 of the total employment generated under SGRY, 15.29% was STs. Similarly under SGSY of the total Swarozgaris assisted, 14.16% were STs. Under IAY 18.69% houses were allotted to STs. And under new programmes of NREGA, 36.45% of total mandays of employment were generated for STs.

The National Social Assistance Programme (NSAP) comprised three separate schemes namely, National Old Age Pension Scheme (NOAPS), National Family Benefit Scheme (NFBS) and National Maternity Benefit Scheme (NMBS) , was being administered by the Ministry of Rural Development till the programmes was transferred to States Plan from the year 2002-2003. The assistance under NSAP was available to the poorest of the poor among the families living below the poverty line.